# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

# Original Application No. 210 of 2011

Wednesday, this the 15th day of March, 2011

#### **CORAM:**

Hon'ble Mr.George Paracken, Judicial Member Hon'ble Ms.K.Noorjehan, Administrative Member

U.V Ghosh, aged 56 years, S/o O.M Velayudhan residing at Uppukandanthil House Kuriakkad P.O, Chottanikkara, CMII(Welder) Naval Aircraft Yard, Kochi

**Applicant** 

(By Advocate – Mr. Martin G Thottan)

## Versus

- Flag Officer, Commanding-in-Chief Southern Naval Command, Naval Base Kochi -4
- Administrative Officer GDE-II
   Civilian Administrative Officer
   Naval Aircraft Yard, Naval Base
   Kochi 4

Respondents

(By Advocate - Mr.Sunil Jacob Jose, SCGSC)

This application having been heard on 15.3.2011, the Tribunal on the same day delivered the following:

### ORDER

# By Hon'ble Mr.George Paracken, Judicial Member

The applicant is presently working as CMII (Welder) in Naval Aircraft Yard, Kochi under the Ministry of Defence. Before he has filed this Original Application, he has made Annexure A-8 representation dated 21.11.2010



requesting the respondents to order review of his performance in promotional qualifying test to the post of Foreman (Welder) and to take a decision, taking into account his performance in the examination and also his unblemished service record. He has also stated in his representation that he belongs to the SC community and one post of Foreman (Welder) reserved for SC community is going to arise in the month of December, 2010 for which he was eligible to be considered provided he received the qualifying marks in the pre-promotional test. He has, therefore, sought a direction to the respondents in this O.A to consider the aforesaid representation within a time limit.

Learned counsel for the respondents has no objection in conceeding to the request of the applicant. Accordingly, we direct the first respondent in this Original Application to consider the aforesaid Annexure A-8 representation dated 21.11.2010 of the applicant and to pass a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order. Original Application is accordingly disposed of. No costs.

(Dated this the 15st day of March, 2011)

(K. NOORJEHAN) ADMINISTRATIVE OFFICER

(GEORGE PARACKEN)
JUDICIAL MEMBER